BUSINESS ADVISORY COMMITTEE

(Tenth Lok Sabha)

TWENTY SECOND REPORT

(Presented on 24-11-1992)

The Business Advisory Committee held a sitting on Tuesday, the 24th November, 1992.

- 2. The Committee recommend the allocation of time to the following items of business as shown against each:—
- (1) The Central Agricultural University Bill, 1992. 2 hours (Consideration and Passing)
- (2) The Citizenship (Amendment) Bill, 1992. 1 hour (Consideration and Passing)
- (3) The Advocate (Amendment) Bill, 1992. 1 hour (Consideration and Passing)
- (4) The Sick Industrial Companies (Special Provisions) 3 hour Amendment Bill, 1992, as passed by Rajya Sabha. (Consideration and Passing)
- (5) Discussion on the Statutory Resolution seeking disapproval of the Essential Commodities (Special Provisions) Ordinance, 1992.
- (6) The Essential Commodities (Special Provisions) Amendment Bill, 1992. (Replacing the Ordinance) (Consideration and Passing)
- (7) The Passports (Amendment) Bill, 1992. 1 hou (Consideration and Passing)
- 3. The Committee also recommend that discussion under Rule 193 regarding Government's decisions about fertilizer prices and import of wheat may be taken up on Wednesday, the 25th November, 1992 at 2 P.M.

NEW DELHI; November 24, 1992 SHIVRAJ V. PATIL Chairman, Business Advisory Committee.

Agrahayana 3, 1914 (Saka)